IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1884 of 2021

Sushil Kumar … Petitioner

Versus

The State of Jharkhand through Vigilance ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : None
For the Vigilance : None

Order No.02 Dated- 22.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

(Anil Kumar Choudhary, J.)

Gunjan-